# **RAJYA SABHA**

Tuesday, 5th April 1955

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

### **ORAL ANSWERS TO QUESTIONS**

## TECHNICAL AND VOCATIONAL TRAINING

\*505. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) the number of the children of displaced persons receiving technical and vocational training at present at he Centres under the control of the Central Government; and

(b) the amount given to each State for the above purpose?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) A statement is laid on the Table of the Sabha.

(b) Since the centres are run by the Central Government direct there is no question of any amount being given for the purpose to any of the State Governments.

#### STATEMENT

	(In lakhs of Rs		
unde	r ira	ining sa	Expenditure motioned for 1954-55
A. —Contres run Resettlemer of Labour)	it and	Directorate I Employm	General of ent (Ministry
(I) Punjab		161	I I2
(2) Delhi .		118	0*78
(3) Bombay .		34	0.41
(4) U.P.	٠	689	4 24
		· · · -	6.22
B.—Centres run b tation—	y she	Ministry	of Rehabili-
Training and Work Centre,	•	• • •	
Arab-ki-Sarai	•	. 177	3.14
C.— Centres run cation—	by i	the Minis	ry of Edu-
Nilokheri Poly- technic	•	. 175	1.25
	•	1,354	10'94

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SHRI M. VALIULLA: May I know, Sir, if the minimum qualifications fixed for these children of displaced persons are lower than in the case of other people?

to Questions

SHRI MEHR CHAND KHANNA: Sir, there are two kinds of centres: one run by the D.G.R.E. and the other by the State Governments. As far as the centres run by the D.G.R.E. are concerned, the qualifications and conditions for admission, as far as I know, are the same. As far as the State Governments are concerned, there are certain age limits.

SHRI M. VALIULLA: May I know what is the number of applicants for this training? I want to know how many applied.

SHRI MEHR CHAND KHANNA: I could not give this information off hand, but I am prepared to concede that the number Of persons who applied for admission is generally larger than those who are admitted.

SHRI BHUPESH GUPTA: May I know, Sir, the nature of technical training given at these centres?

SHRI MEHR CHAND KHANNA: Is the hon. Member referring to the centres run by the D.G.R.E. or the centres run by the State Governments?

SHRI BHUPESH GUPTA: The centres run by the Central Government.

SHRI MEHR CHAND KHANNA: These centres are run by the D.G.R.E. and generally the trades taught are of fitters, welders, mechanics, electricians and such kinds of vocation and trade.

SHRI BHUPESH GUPTA: May I know, Sir, if there is any corresponding arrangement for finding employment after the training period is over?

SHRI MEHR CHAND KHANNA: We have made enquiries every now and then, though we have not got a regular follow-up organisation. But our information is that the trainees who receive training at the centres run by the D.G.R.E. generally are employed.

#### **NEW TOWNSHIPS**

\*506. SHRI H. C. MATHUR: Will the Minister for REHABILITATION: be pleased to refer to the statement laid on the Table of the House in reply to unstarred question No. 38 on the 23rd February 1954 and state:

(a) what amounts (i) have so far been spent, and (ii) are proposed to De spent, on the townships constructed since 1947;

(b) what is the amount contributed or proposed to be contributed by the Central Government in each case; and

(c) the names of the new townships that have been constructed since 1954;

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA) : (a) and (b). Rs. 3,03,87,876 have been spent on the construction of 5 townships in the Eastern Region. A Committee has been appointed to assess the items of development to be carried out in these townships.

Similar information in respect of Western Region is being collected and will be laid on the Table of the Sabha in due course.

(c) Taherpur.

SHRI H. C. MATHUR: May I know, Sir, if Chandigarh townships like and Bhubaneshwar are also within the purview of the Rehabilitation Ministry and whether they are included in these townships?

Shri MEHR CHAND KHANNA: Bhubaneshwar is not a township meant for displaced persons; nor is Chandigarh. They are under the administrative control of the two respective Governments.

SHRI H. C. MATHUR: My question was entirely different. I do not recognise the question as it is put now. Anyway, may I know, Sir, what supervision and control is exercised by the hon. Minister, by the Central Government, so far as these townships are concerned?

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SHRI MEHR CHAND KHANNA: Again, in the matter of these townships, they can be classified under two heads: those where the construction has been directly undertaken by the Government itself; and those where loans are advanced. Every possible care is taken by the Government to see that the amount that is allocated is properly spent; and as far as the displaced persons themselves are concerned, they have also an agency of an Inspectorate to see that the amount that is advanced is spent on the construction of those houses.

SHRI H. C. MATHUR: May I know, Sir, whether the Government have made any survey of the employment provided to the residents of these townships; and whether these townships satisfy the needs for employment of the people who have been rehabilitated there?

SHRI MEHR CHAND KHANNA: The problem of unemployment in those townships which are far away from the main cities is very acute and efforts are being made to set up industries in those townships to provide employment to the displaced persons settled in those colonies.

SHRI H. C. MATHUR: May I know. Sir, when the townships were planned, whether any consideration was given to the question of employment of the residents of those townships; and, if so, what have been the developments which now lead the Government to find that the employment situation is too bad?

SHRI MEHR CHAND KHANNA: When these townships were originally planned, our main problem at the time was to find shelter. Lakhs of people were either lying on roadsides or living in tents where doles